GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO. 2685

ANSWERED ON 05.08.2025

E-PANCHAYAT PROJECT IN MAHARASHTRA

†2685. SHRI BALYA MAMA SURESH GOPINATH MHATRE:

Will the Minister of *PANCHAYATI RAJ* be pleased to state:

- (a) the funds allocated and disbursed to Gram Panchayats in Maharashtra under the 15th Finance Commission, State and year-wise;
- (b) whether all Gram Panchayats have been provided with digital facilities like Computers, internet and training under the e-Panchayat project, if so, the details thereof, State-wise including Maharashtra;
- (c) whether the Impact assessment of the e-Panchayat project in all Gram Panchayats of Maharashtra has been made by the Government assessment; and
- (d) if so, the details thereof and if not, the reasons therefor, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Allocation and release of Fifteenth Finance Commission Grants to the Rural Local Bodies in the States, including Maharashtra, year-wise, is given in **Annexure-I**.

The Ministry of Finance releases the Fifteenth Finance Commission grants to all States, based on the recommendations of the Ministry of Panchayati Raj, for the untied grant and the Department of Drinking Water & Sanitation, Ministry of Jal Shakti, for the tied grant. These grants are distributed among all tiers of the Rural Local Bodies (RLBs) and transferred by the State Government on the basis of the accepted recommendations of the latest State Finance Commission (SFC) and in conformity with the bands of the Central Finance Commission.

As per the information provided by the State Government of Maharashtra, the year-wise funds disbursed to Gram Panchayats in the State of Maharashtra under the 15th Finance Commission are as under: -

(Rs. in lakh)

Sr. No.	Financial Year	Funds disbursed
1	2020-21	466160.00
2	2021-22	344560.00
3	2022-23	353742.00
4	2023-24	348002.36

5 2024-25		302709.75
	Total	1815174.11

(b) The Ministry of Panchayati Raj has been implementing the Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) from the financial year 2022-23 to 2025-26. The main objective of the scheme is to empower Panchayati Raj Institutions (PRIs) by providing training, including on e-panchayat, to the Elected Representatives (ERs), Panchayat functionaries and other stakeholders, so they can develop their governance capabilities for leadership roles and enable the panchayats to function effectively. Under the scheme, Ministry also supplements the efforts of States/UTs on limited scale for creation basic infrastructure for effective functioning of Gram Panchayats such as Construction of Gram Panchayat Bhawans, Computers and Co-location of Common Service Centres (CSC) with GP Bhawans with focus on NE States, as proposed by States/UTs in their Annual Action Plans and later approved by Central Empowered Committee. The e-Panchayat Mission Mode Project (MMP) is one of the Component of the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA).

State-wise status of computers approved under this Scheme at **Annexure-II** & Participants trained under RGSA at **Annexure-III**

To attain the vision of Digital India, the BharatNet project is being implemented by the Department of Telecommunications (DoT) in a phased manner to provide broadband connectivity to all Gram Panchayats in the country. So far, out of a total of 2.63 lakh Gram Panchayats and Traditional Local Bodies (TLBs), 2.18 lakh GPs/TLBs have been made service-ready for providing high-speed internet services under the BharatNet project. To further improve digital connectivity, the Amended BharatNet Programme was approved by the Cabinet on 04.08.2023 for the upgradation of the existing network of BharatNet Phase-I and Phase-II and the creation of a network in the remaining Gram Panchayats. BSNL has been nominated as the Project Management Agency. For convenience, the GPs have been enabled to apply for BSNL Fibre-To-Home connections directly through eGramSwaraj.

(c) & (d) The Ministry continuously strives to enhance the effectiveness and impact of the e-Panchayat Mission Mode Project (MMP) by leveraging emerging technologies and adopting a consultative, feedback-driven approach. Regular feedback is collected from users at various levels, including through regional workshops and stakeholder consultations, to identify areas of improvement and prioritize future developments.

Feedback from State Governments and Panchayat functionaries is regularly incorporated to improve the usability and impact of digital platforms. As part of these efforts, the Ministry has conducted regional workshops in Shimla, Hyderabad, and Guwahati to gather feedback from stakeholders. To brainstorm and develop a roadmap for strengthening its e-Governance applications, the Ministry also organized an industry consultation event, "Manthan," in New Delhi in January, 2023. Focused interactions with stakeholders were also held in Maharashtra and Lucknow. In addition, several online meetings were convened to maintain active engagement with State Governments. These interactions have been instrumental in collecting actionable feedback for system improvement and rationalization, aligned with ground-level requirements.

Preliminary outcomes indicate growing digital adoption at the grassroots level, improved transparency in planning and accounting, and enhanced efficiency in the delivery of services through Panchayati Raj Institutions.

Annexure-I

(Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2685 answered on 05.08.2025)

State-wise allocation and release of Fifteenth Finance Commission Grants to the Panchayats and Rural Local Bodies during the last five years (Rs. in crore)

S1.	States	2020)-21	2021	-22	2022	23	2023	-24	2024	-25
No.		Allocation	Release								
1	Andhra	2625.00	2625.00	1939.00	1917.85	2010.00	1976.75	2031.00	1997.45	2152.00	2109.97
	Pradesh										
2	Arunachal	231.00	231.00	170.00	170.00	177.00	35.40	179.00	0.00	189.00	0.00
	Pradesh										
3	Assam	1604.00	1604.00	1186.00	1186.00	1228.00	1228.00	1241.00	1241.00	1315.00	0.00
4	Bihar	5018.00	5018.00	3709.00	3709.00	3842.00	3842.00	3884.00	3855.33	4114.00	4109.01
5	Chhattisgarh	1454.00	1454.00	1075.00	1075.00	1114.00	1114.00	1125.00	1125.00	1192.00	1185.25
6	Goa	75.00	75.00	55.00	55.00	57.00	48.46	58.00	21.55	62.00	0.00
7	Gujarat	3195.00	3195.00	2362.00	2362.00	2446.00	2446.00	2473.00	2473.00	2619.00	1271.50
8	Haryana	1264.00	1264.00	935.00	935.00	968.00	967.30	979.00	953.59	1036.00	1012.51
9	Himachal	429.00	429.00	317.00	317.00	329.00	329.00	332.00	318.04	352.00	229.19
	Pradesh										
10	Jharkhand	1689.00	1689.00	1249.00	1249.00	1293.00	1293.00	1307.00	1307.00	1385.00	0.00
11	Karnataka	3217.00	3217.00	2377.00	2375.50	2463.00	2093.55	2490.00	2086.59	2637.00	2133.25
12	Kerala	1628.00	1628.00	1203.00	1203.00	1246.00	1246.00	1260.00	1260.00	1334.00	1334.00
13	Madhya	3984.00	3984.00	2944.00	2944.00	3050.00	3050.00	3083.00	2819.24	3265.00	1629.45
	Pradesh										
14	Maharashtra	5827.00	5827.00	4307.00	4267.16	4461.00	3696.71	4510.00	3629.21	4776.00	3169.72
15	Manipur	177.00	177.00	131.00	65.50	135.00	0.00	137.00	0.00	145.00	0.00
16	Meghalaya	182.00	182.00	135.00	67.50	140.00	0.00	141.00	0.00	149.00	0.00
17	Mizoram	93.00	93.00	69.00	69.00	71.00	71.00	72.00	0.00	76.00	0.00
18	Nagaland	125.00	125.00	92.00	92.00	96.00	48.00	97.00	0.00	102.00	0.00
19	Odisha	2258.00	2258.00	1669.00	1669.00	1728.00	1728.00	1747.00	1746.91	1851.00	1851.00

20	Punjab	1388.00	1388.00	1026.00	1026.00	1062.00	1062.00	1074.00	1058.35	1138.00	788.90
21	Rajasthan	3862.00	3862.00	2854.00	2854.00	2957.00	2955.34	2989.00	2847.96	3166.00	2803.69
22	Sikkim	42.00	42.00	31.00	31.00	33.00	33.00	33.00	33.00	35.00	32.34
23	Tamil Nadu	3607.00	3607.00	2666.00	2666.00	2761.00	2761.00	2791.00	2791.00	2957.00	2270.74
24	Telangana	1847.00	1847.00	1365.00	1365.00	1415.00	1415.00	1430.00	1424.18	1514.00	0.00
25	Tripura	191.00	191.00	141.00	141.00	147.00	147.00	148.00	148.00	157.00	156.31
26	Uttar Pradesh	9752.00	9752.00	7208.00	7208.00	7466.00	7466.00	7547.00	7547.00	7994.00	7994.00
27	Uttarakhand	574.00	574.00	425.00	418.70	440.00	439.21	445.00	444.13	471.00	234.91
28	West Bengal	4412.00	4412.00	3261.00	3261.00	3378.00	3378.00	3415.00	3415.00	3617.00	3472.22
	Total	60750.00	60750.00	44901.00	44699.22	46513.00	44869.71	47018.00	44542.51	49800.00	37787.97

Annexure-II

(Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2685 answered on 05.08.2025)

Status of Computers Approved Under Revamped Rashtriya Gram Swaraj Abhiyan

C1		2022-23	2023-24	2024-25
Sl.	State/UTs	Computers	Computers	Computers
No		Approved	Approved	Approved
1	Andhra Pradesh	500	0	1422
2	Arunachal Pradesh	800	0	400
3	Assam	500	0	687
4	Bihar	267	0	2000
5	Chhattisgarh	0	600	5896
6	Goa	0	0	0
7	Gujarat	0	0	0
8	Haryana	0	0	1363
9	Himachal Pradesh	334	0	0
10	Jammu and Kashmir	318	1000	0
11	Jharkhand	240	0	2066
12	Karnataka	0	0	0
13	Kerala	0	0	0
14	Madhya Pradesh	0	0	289
15	Maharashtra	0	0	945
16	Manipur	60	0	81
17	Meghalaya	1177	500	0
18	Mizoram	591	0	0
19	Nagaland	244	0	151
20	Odisha	0	50	100
21	Punjab	0	0	8334
22	Rajasthan	1554	0	0
23	Sikkim	185	50	0
24	Tamil Nadu	0	0	1594
25	Telangana	1812	0	1640
26	Tripura	475	0	0
27	Uttar Pradesh	3145	0	0
28	Uttarakhand	0	500	3760
29	West Bengal	0	0	112
	UTs			
30	Andaman & Nicobar	0	0	0
21	The Dadra And Nagar Haveli And	0	0	Λ
31	Daman And Diu	0	0	4
32	Lakshadweep	0		0
33	Ladakh	63	60	4
34	Puducherry	0	0	0
	Total	12265	2760	30848

(Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2685 answered on 05.08.2025)

Capacity Building & Training under RGSA

Sl. No	States/UT	2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	1874	2865	5221
2	Andhra Pradesh	649156	165001	325643
3	Arunachal Pradesh	3,711	6138	12344
4	Assam	227733	348183	144936
5	Bihar	404406	163809	435896
6	Chhattisgarh	121099	163292	90559
7	Dadra and Nagar Haveli	575	1000	1073
8	Daman and Diu			
9	Goa	1777	3548	4519
10	Gujarat	250	1938	90368
11	Haryana	4859	12431	11909
12	Himachal Pradesh	9531	92458	120455
13	Jammu & Kashmir	284138	350026	82534
14	Jharkhand	8302	54056	135817
15	Karnataka	213467	363317	321380
16	Kerala	179478	149153	129632
17	Ladakh	0	0	26
18	Lakshadweep	0	0	0
19	Madhya Pradesh	281610	86884	242279
20	Maharashtra	1041165	984321	363111
21	Manipur	894	5591	195
22	Meghalaya	11,588	74410	78537
23	Mizoram	2659	9800	9841
24	Nagaland	1832	3435	4725
25	Odisha	79116	160774	279505
26	Puducherry	0	0	0
27	Punjab	36378	13359	122848
28	Rajasthan	2481	96389	71795
29	Sikkim	13,552	11249	6709
30	Tamil Nadu	106560	101513	78490
31	Telangana	14506	2441	1701
32	Tripura	7743	63715	54228
33	Uttarakhand	48241	144374	22342
34	Uttar Pradesh	263409	82712	76302
35	West Bengal	174974	272762	228081
	NIDPR and Others	5229	1438	1941
Total		4202293	3992382	3554942
